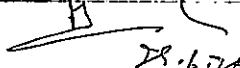


Customs, Service Tax & Anti Dumping Branch

WEEKLY DISPATCH STATEMENT

FROM 22-06-2026 TO 26-06-2026

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		<u>FINAL ORDER NO.</u>		
<u>1</u>	ST/54731/2023	F.O/50990/2026	15-06-2026	23-06-2026
<u>2</u>	ST/54719/2023	F.O/50991/2026	15-06-2026	23-06-2026
		<u>MISC ORDER</u>		
		<u>NILL</u>		


28.6.26
DY. REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.